

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 159 OF 2015 & IA No. 255 OF 2015**

**Dated: 27th September, 2019**

**In the matter of:**

**Sri Avantika Contractors (I) Limited**

**.... Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.11.2019.**

**Court Master**

NR